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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU; HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 12/17 in CP 1/16	-	Hearing	241	Standard Chartered Pvt. Equity Matritius II Ltd. & Ors. Vs Firepro Systems Pvt. Ltd. & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SNEHA. MADINUR 8861324242 for CONVERSE LAW LLP	Respondent No.1	

Counsel for petitioner is present. Counsel for respondents is also present.
Counsel for petitioner requested time to submit arguments on IA No.12/2017.

On the request of counsel for petitioner list IA No.12/2017 ^{in case of} on 27.04.2017.
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MEMBER (J)


MEMBER (T)